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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.04.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 17.04.2025 & 21.04.2025 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 660 of 2024 & I.A. No. 6507, 6881 of 2024 Part Heard	Sunil Mangal Mandal Suspended Board of Director of Man Infraprojects Ltd. Vs. Manoj Kumar Agarwal Interim Resolution Professional of Man Infraprojects Ltd. & Anr.	17.04.2025	29.05.2025
2.	Comp. App. (AT) (Ins) No. 999 of 2024 Part Heard	Mukul Somany Vs. DBS Bank Ltd. & Anr.	17.04.2025	28.05.2025
		With		
3.	Comp. App. (AT) (Ins) No. 1000 of 2024	Sanjay Somany Vs. DBS Bank Ltd. & Anr.	17.04.2025	28.05.2025
	Part Heard			

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4.	Comp. App. (AT) (Ins) No. 260 of 2023 Part Heard	Sarang Kumar Wadhawan (Shareholder of Privilege Power and Infrastructure Pvt. Ltd.) Vs. Unity Small Finance Bank Ltd. (Erstwhile Punjab and Maharashtra Co-Operative Bank Ltd.) & Anr.	21.04.2025	22.05.2025
5.	Comp. App. (AT) (Ins) No. 896 of 2023 Part Heard	Kanupriya Commercial Pvt. Ltd. & Anr. Vs. Skil Infrastructures Ltd.	21.04.2025	30.05.2025
6.	Comp. App. (AT) (Ins) No. 4 of 2025 & I.A. No. 1419 of 2025 Part Heard	Manoj Aggarwal Vs. Karnataka Bank Ltd. With	21.04.2025	27.05.2025
7.	Comp. App. (AT) (Ins) No. 2027 of 2024 & I.A. No. 1420 of 2025 Part Heard	Vimla Devi Vs. Karnataka Bank Ltd.	21.04.2025	27.05.2025

By order of Hon'ble Chairperson -Sd/-Registrar